GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 1117

TO BE ANSWERED ON 22nd July, 2022

RESTORATION OF SERVICE ELEMENT OF DISABILITY PENSION

1117. SHRI ANUBHAV MOHANTY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether an order has been issued vide No. 1(9)/ 2006/D(Pen-C) dated 30th August, 2006 regarding restoration of service element of the disability pension of defence personnel;
- (b) if so, the details thereof;
- (c) whether the service element of the disability pension has been granted to the affected officers who approached for its restoration;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) &(b): Yes, Sir. Implementation order of MoD letter No. 1(9)/2006/D(Pen-C) dated 30.08.2006 in respect of non-regular officers has been issued to all Pension Disbursing Agencies (PDAs) vide Principal Controller of Defence Accounts, PCDA(P) Circular No. 2 bearing No. G-1/M/02/ICOs/XII dated 17.11.2006.
- (c) to (e): Yes, Sir. Service Element of disability pension has been granted in all cases.
